

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 10.07.2015
Court No. 7
Item No. 43

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 9686 OF 2015
WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA

...PETITIONER(S)

VERSUS

S.N. TIWARI & 11 ORS.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 9.12.2014 passed by the High Court of Judicature at Allahabad in Writ Petition No. 66316 of 2014.

It is further submitted that the Special Leave Petition (c) No. 9351 of 2015 arising out of Common relied upon order was listed before the Hon'ble Court on 1.4.2015, and was directed to be listed after four weeks and the same is listed before the Hon'ble Court on 10.07.2015.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 9th day of July, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. S.N. Terdel, Advocate

Mr. Kiran Kumar, Advocate

ASSISTANT REGISTRAR